## GOVERNMENT OF INDIA LABOUR LOK SABHA

UNSTARRED QUESTION NO:1090
ANSWERED ON:25.11.2002
PENSION SCHEME FOR WORKERS OF UNORGANISED SECTOR
A. VENKATESH NAIK;BRIJLAL KHABRI;CHANDRA NATH SINGH;RATILAL KALIDAS VARMA;SADASHIVRAO DADOBA MANDLIK

## Will the Minister of LABOUR be pleased to state:

- (a) whether the Government propose to introduce Pension Scheme for ensuring social security of labourers in unorganised sector as reported in Rashtriya Sahara dated October 27, 2002;
- (b) if so, the details thereof;
- (c) the time by which the said scheme is likely to be implemented; and
- (d) the details of new labour welfare schemes evolved by the Government for the Tenth Five Year Plan?

## **Answer**

## MINISTER OF STATE IN MINISTRY OF LABOUR (SHRI ASHOK PRADHAN)

- (a) to (c): The Government has launched `Krishi Shramik Samajik Suraksha Yojana-2001` in 50 identified districts to cover 10 lakh agricultural workers during the first phase of three years. The scheme envisages to provide life-cum-accident insurance, money back, pension and superannuation benefits. The Old Age Social and Income Security (OASIS) Report has recommended a new pensior system for the unorganised sector. A Group of Ministers has been formed to consider the recommendations of OASIS Report and further action would be initiated on the recommendations of the Group of Ministers.
- (d): The Tenth Plan document is under finalisation.